

Central Administrative Tribunal Lucknow Bench Lucknow

C.C.P. No. 110/2009

In

O.A. 189/2009

This the 22<sup>nd</sup> day of December, 2009

Hon'ble Ms. Sadhna Srivastava Member (J)  
Hon'ble Dr. A. K. Mishra, Member (A)

Deena Nath (S.C.) aged about 39 years s/o Late Ram Pd.  
And R/o H.N. 515/25 Ka, old Babu Purwa, near paper  
Mills Nishatganj, Lucknow.

Applicant

By Advocate Sri A.C. Mishra

Versus

1. Sri Dr. Rakesh Tuliji, Director, National Botanical Research Institute, Rana Pratap Marg, Lucknow.
2. Sri Dhirendra Kumarji, Controller (Admn) through the Director, National Botanical Institute, Rana Pratap, Lucknow.

Respondents

Order (Oral)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

At the outset, the counsel for the applicant prays that he may be permitted to withdraw the CCP at this stage. Permission is granted. C.C.P is dismissed as not pressed.

(Dr. A. K. Mishra)  
Member (A)

*Sadhna Srivastava*  
(Ms. Sadhna Srivastava)  
Member (J)

of  
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